SPECIAL BENCH ITEM NO. 109

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP (IB) No. 23/ALD/2022

CORAM:

1. **SHRI HARNAM SINGH THAKUR,**
   HON'BLE MEMBER (JUDICIAL)
2. **SHRI ASHISH VERMA,**
   HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March, 2023, 02:30 pm

NAME OF THE COMPANY	**CEEKAY ENGINEERS V/S DAKSHINANCHAL VIDYUT VITRAN NIGAM LTD**
UNDER SECTION	**9 IBC**

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Babita Jain, Adv. : *For the Operational Creditor*
Sh. Kamal Kant Jha alongwith Sh. Anupam Mishra & Sh. Vineet Sankalp, Advs.

: For the Respondent/Corporate Debtor

ORDER

Ld. Counsel for the parties present.

It is stated by Ld. Counsel for the petitioner that settlements talks are going on between the parties. It is made clear that if the matter is not settled within one month, then the pleading be completed.

Let the matter be listed 24th April, 2023 for arguments.

-Sd- ***-Sd-***
(Ashish Verma) **(Harnam Singh Thakur)**
Member (Technical) **Member (Judicial)**

14th March, 2023

Bipul Kumar Tiwari
(Stenographer)